

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 23/RP/2022

Subject : Review of the Order dated 16.4.2022 passed by the Commission in Petition No. 451/GT/2020 for truing up of tariff of Korba STPS Stage-I&II (2100 MW) for the period from 01.04.2014 to 31.03.2019.

Petition No. 22/RP/2022

Subject : Review of the Order dated 21.04.2022 passed by the Commission in Petition No. 486/GT/2020 for determination of tariff of Korba STPS Stage-I&II (2100 MW) for the period from 01.04.2019 to 31.03.2024.

Petitioner : NTPC

Respondents : MPPMCL and 6 Ors.

Date of Hearing : **2.11.2022**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC
Shri Vivek Kumar, NTPC
Shri Ravin Dubey, MPPMCL

Record of Proceedings

During the hearing, the representative of the Petitioner made detailed oral submissions in these matters. In response, the learned counsel for the Respondent MPPMCL also made submissions in the matters.

2. The Commission, after hearing the parties, reserved its order in these review petitions.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

